

Declaration of Assets and Liabilities

Year...2025-2026

I, SHAIKENDRA PRASAD, son/daughter/wife of KAILU MAHTO,
aged 53 YEAR years, belonging to PRIVATE SECRETARY
service and presently working as BIHAR VIDHAN SABHA PATNA
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	18,000/-	RAJMI KUMARI	KSHITIJ KUMAR	SHRAVHI	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	-	25000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	BR01J.A9719 BR01HC 3637	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-10g. Silver 20g.	Gold 2.70g. Silver 500	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan t-3 Etc. Name:
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	कृ. 111-25 कृ. 111-336 960.95 व/2	कृ. 111-12 कृ. 111-1 661 443.26 95 व/2	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ... 2.2.24
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MAN	700000
	(ii) Loans from financial institutions	DAL. POST	
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Shailendra prasad

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AWL PP 6682 N 103,643 /—	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Shailendra Prasad*

Name of Employee: SHAIENDRA PRASAD

Designation: PRIVATE SECRETARY

Department: BIHAR VIDHAN SABHA

Place: PATNA
13-2-2026

Date: 13-2-2026

PATNA